

MINUTES OF THE MEETING NO. 03/AM'10-11 OF EXPORT FACILITATION COMMITTEE (EFC) HELD ON 30.06.10 AT UDYOG BHAWAN, NEW DELHI UNDER THE CHAIRMANSHIP OF SHRI V.K. SRIVASTAVA, ADDL. DGFT.

1. The following were present :-

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| (i) | Shri V.K. Srivastava, Addl. DG | - Chairman |
| (ii) | Shri V.K. Srivastava, U.S./SU | - Rep of M/o Environment & Forest |
| (iii) | Dr. I.S. Hura, Technical Officer | - Rep. of DGHS/DCG(I) |
| (iv) | Shri S.S. Verma, S.O. | - Rep. of D/o Fertilizers. |
| (v) | Ms. Anita Narang, S.O. | - Rep. of D/o Animal Husbandry, Dairying & Fisheries(DAHD&F) |

In attendance:-

- (i) Shri Hardeep Singh, Jt. DGFT
- (ii) Shri Daya Shankar, Dy. DGFT

2. After deliberations the following decisions were taken:-

2.1 The following 09 cases were approved:-

- (i) S.Nos. 2, 18, 19, 20, 22, 23, 24, 25 and 28 of the agenda.

2.2 The following 01 case was rejected-

- (i) S. No. 15 of agenda was rejected as the Technical Authority Department of AHD&F have rejected the same.

2.3 In respect of case at S. No. 13 of the agenda, it was decided to seek clarification from the exporter on FOB value.

2.4 In respect of case at S. No. 16 of the agenda, it was decided to make a reference to MoEF as the item is not prohibited for Export as per the Exim Policy.

2.5 In respect of cases at S.Nos. 13 & 16 of the agenda, comments received from the Technical Authorities but cases were deferred due to the reasons mentioned above. All other cases in the agenda were deferred except cases at Para 2.1 and 2.2 above as comments not received from concerned Ministries/Departments/ Organizations.

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AGENDA FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 03/AM'11 DATED 30.06.10

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TOTAL CASES: 30 Nos.**(A) Deferred cases 17 Nos**

Sl. No.	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case
1	Dr. Reckeweg Roshanlal India Pvt. Ltd. 01/91/110/258/AM09/EC	Nux Vomica Seeds 30 Kg.	14.07.08	13.10.08	20 months	GERMANY	Dr. Reckeweg & Co.	EURO 655	MoEF/SU Division MoEF wants the firm to seek permission from National Biodiversity Authority(NBA), Chennai. But, the firm has not submitted the same so far despite reminders. As decided by EFC letter sent to firm on 11.11.09 to submit NOC from NBA by 20.11.09 failing which case will be rejected. The firm vide letter dt 16.11.09 have informed that they had applied to NBA in July,09 but NOC has not been received. They have requested not to reject but keep the case on hold. No further communication received. As decided by EFC held on 22.1.10 letter sent to NBA dated 29.1.10 for furnishing the details of what false information have furnished by the firm to NBA. Reminder sent on 06.04.10, 13.05.10 & 07.06.10. Reply awaited.

2	Sagwadi Education & Goushala Public Charitable Trust 01/91/110/55/AM10/EC	Bovine Embryos (Nellore Breed)-381 Nos. Bovine Embryos(Gir Breed)-18 Nos.	18.06.09	22.06.09	12 months	Brazil	Jonas Barcellos Corrfa Filho	US \$ 39,900	D/o AHD&F NOC received.
3	Synthite Industries Ltd., Cochin 01/91/110/71/AM10/EC	Red Sanders wood extract 11,167 Kgs	14.07.09	24.07.09	11 months	Italy, Germany, UK, Holland	As per annexure	US\$ 5,09,860	MoEF/SU Division Letter sent to the firm on 12.04.10 for submitting NOC from State Govt as requested by MoEF. Firm vide letter dt. 20.05.10 has furnished the reply, which was forwarded to MoEF on 09.06.10. Comments awaited.
4	M/s Britto Seafoods Export Pvt. Ltd., Chennai F. No. 01/91/180/692/AM10/EC	Dried Sea Weed- 1,00,000 Kg	3.9.09	4.9.09	9 month	Vietnam	M/s Sun Tung co. Ltd., Vietnam	US\$ 1,00,000	MOEF/DOC MoEF have raised queries. Firm vide letter dt 09.10.09 have been asked to furnish information. As decided by EFC, letter sent to the firm on 11.11.09 to furnish the information by 27.11.09 failing which the case will be closed. Firm vide letter dt 16.11.09 have informed that they have applied to the NBA & CWLW for NOC which will take some time. No further communication received. As decided by EFC held on 22.1.10 letter sent to NBA dated 29.1.10 for furnishing the details of what false information

									have furnished by the firm to NBA. Reminder sent on 15.3.10, 06.04.10, 13.05.10 & 0706.10. Reply awaited.
5	M/s Advinus Therapeutics Pvt. Ltd, Bangalore 01/91/110/120/AM10/EC	Plasma Samples from Rat- 774 nos Plasma Samples from Dog - 960 nos	12.10.09	14.10.09	8 month	USA	Sarah Ann Jenkins/ Staci Rogers	Nil	The firm has requested for permission to withdrawal of applications vide letter dated 02.06.10. The case may be closed.
6	M/s Advinus Therapeutics Pvt. Ltd, Bangalore 01/91/110/121/AM10/EC	Plasma Samples from Rat - 450 nos Plasma samples from Dog- 560 nos	12.10.09	14.10.09	8 months	USA	Sarah Ann Jenkins/ Staci Rogers	Nil	The firm has requested for permission to withdrawal of applications vide letter dated 02.06.10. The case may be closed.
7	M/s Speed Auto Gates Inc., Chennai 01/91/110/170/AM10/EC	Vermi Compost (Organic Fertilizer) 6000MTs	15.1.10	18.1.10	5 months	Malaysia	M/s Sama Enterprise, malaysia	US\$960000	M/o Agri. & co-operation. Reminder sent on 15.3.10, 06.04.10, 14.05.10 & 09.06.10. Reminder also sent to Trade Division of DAC. Comments awaited.
8	M/s Vem Technologies, Hyderabad 01/91/110/183/AM10/EC	Mechanical parts & parts etc.	2.2.10	15.02.10	4 month	Israel	M/s Israel Aerospace Industries Ltd., Yehud	US\$388930	M/o Defence Reminder sent on 15.3.10 , 06.04.10 14.05.10 & 10.06.10. Comments awaited.
9	M/s Mayfair International, Mumbai 01/91/180/1334/AM10/EC	Used News (Waste) Paper 63,000Kgs.	02.02.10	25.2.10	4 Month	Senegal	Abdou kebe	US\$12,600	M/o Micro, Small & Medium Enterprises, Reminder sent on 06.04.10 , 18.05.10 & 10.06.10. MSME vide OM dt 12.04.10 have sought comments from its attached offices.

									Comments awaited
10	M/s Astrazeneca Pharma India Ltd., Bangalore 01/91/110/185/AM10/EC	Biological Samples- 5ml* 400 tubes 2ml*400 tubes	10.2.10	26.2.10	4 month	Singapore	Phoenix Pharma Central Services Pte. Ltd.,	NA	DGHS have referred the matter to ICMR for opinion. ICMR have raised certain queries and have directly addressed the letter to the firm. A letter in this regard has been received from DGHS on 24.06.10. No reply has been received from firm.
11	M/s PSS Ganesan and Sons, Tuticorin 01/91/180/1684/AM10/EC	E-Cottonii Seaweed- 300 MTs	3.3.10	9.3.10	3 month	Korea	MSC Co. Ltd.,	US\$427500	D/o Commerce Reminder sent on 06.04.10 M/o Env. & Forest have raised some queries. Firm vide letter dt. 27.05.10 have replied to the queries which were sent to MoEf on 25.06.10.
12	M/s. Canton Laboratories Pvt. Ltd., Badodara 01/91/110/203/AM10/EC	Potassium Chloride-143 MTs	15.3.10	17.3.10	3 months	USA	Canton Chem Inc.	US\$2,69,555	D/o Fertilizer Reminder sent on 6.4.10, 14.05.10 & 08.06.10. Comments awaited.
13	M/s. BAIF Development Research Foundation, Pune 01/91/110/9/AM11/EC	Frozen Cattle Embryos- 964 Nos.	26.04.10	06.05.10	1 month	Brazil	Pedro Augusto Ribeiro Novis	US\$ 3,51,516 Firm vide letter dated 26.05.2010 have requested to amend the FOB value to US\$ 114.07 per embryos.	DAHD&F NOC received.
14	M/s. AquaAgri Processing Pvt. Ltd., New Delhi 01/91/110/14/AM11/EC	Dry Seaweed Cottonii- 3000 MT	30.04.10	06.05.10	1 month	Any Country	Any International Buyer	As per market price	D/o Commerce (NOC received) MoEF Comments awaited. Reminder sent on 08.06.10.
15	M/s. T.T. Agro Farm, Kolkata 01/91/180/162/AM11/EC	Camel- 200 nos.	04.05.10	06.05.10	1 month	Bangladesh	M/s. Haque Enterprises	US\$ 42,600	DAHD&F have not supported

									the proposal. May be rejected.
16	M/s. Ram Prasad Brijlal, Kolkata 01/91/110/142/AM09/EC	Furniture of Red Sanders Wood in Semi Knock Down condition- 8.3161 MT	01.04.10	10.05.10	2 month	China	Ming Sheng Xuan Ltd. Co.	US\$ 50,416.35	MoEF/ SU Division MOEF have stated that in view of the legal provisions on Red Sanders both from CITES & Exim Policy point of view the export cannot be allowed.
17	M/s. Synthite Industries Ltd., Cochin 01/91/110/19/AM11/EC	Extract of Red Sanders Wood- 12,105 KG	11.05.10	14.05.10	1 month	Italy, Germany, UK, Holland, Israel	As per annexure	US\$ 4,68,595	MoEF/ SU Division Comments Awaited. Reminder sent on 08.06.10.

(B) New cases 9 Nos

Sl. No.	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case
18	Rama Krishna Seeds, Delhi 01/91/110/191/AM11/EC	Onion Seeds Nasik Red- 165 MT	16.06.10	NOC received from DAC	NA	Pakistan	As per annexure	US\$ 3,30,000	D/o Agri & Co- op. NOC received.
19	Rama Krishna Seeds, Delhi 01/91/110/190/AM11/EC	Onion Seeds Nasik Red- 110 MT	16.06.10	NOC received from DAC	NA	Pakistan	As per annexure	US\$ 2,20,000	D/o Agri & Co- op. NOC received.
20	Bharat Agro Overseas (India), Delhi 01/91/110/114/AM11/EC	Onion Seeds N.53- 300 MT	02.06.10	NOC received from DAC	NA	Pakistan	As per annexure	US\$ 11,40,000	D/o Agri & Co- op. NOC received.
21	T.T. Agro Farm, W.B. 01/91/180/501/AM11/EC	Camel- 10 nos	14.06.10	18.06.10	NA	Bangladesh	M/s. Haque Enterprise	US\$ 4,350	D/o AHD&F Comments awaited
22	Ambika Seeds, Delhi 01/91/110/132/AM11/EC	Onion Seeds N.53- 90 MT	04.06.10	NOC received from DAC	NA	Pakistan	As per annexure	US\$ 1,43,850	D/o Agri & Co- op. NOC received.
23	East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/134/AM11/EC	Onion Seeds Prema-2000 Kg	04.06.10	18.06.10	NA	Mali	Sahel- Veto Sari	US\$ 20,000	D/o Agri & Co- op. NOC received.
24	East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/133/AM11/EC	Onion Seeds Prema-3000 Kg	04.06.10	18.06.10	NA	Sudan	Zagros Trading Enterprises	US\$ 1,01,250	D/o Agri & Co- op. NOC received.
25	East West Seeds India Pvt. Ltd., Aurangabad 01/91/110/136/AM11/EC	Onion Seeds Prema-2000 Kg	04.06.10	18.06.10	NA	Burkina Faso	Iaber	US\$ 20,000	D/o Agri & Co- op. NOC received.
26	Sagwadi Education & Goushala Public Charitable Trust 01/91/110/92/AM11/EC	Bovine Embryos (Nellore Breed)-854 Nos. Bovine Embryos(Gir	01.06.10	18.06.10	NA	Brazil	Brasif S/A Administracao Participacoes	US \$ 1,47,300	D/o AHD&F Comments awaited.

		Breed)-569 Nos. Bovine Embryos (Guzera Breed)-50 Nos.							
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SUPPLEMENTARY AGENDA FOR EXPORT FACILITATION COMMITTEE (EFC) MEETING NO. 03/AM'11 DATED 30.06.10

(C) New cases 4 Nos

Sl. No.	Firm's Name & File No.	Product & quantity	Date of receipt	Date of forwarding & TA	Period for which pending	Destination	Foreign Buyer	FOB Value	Technical Authority & Status of case
27	M/s. MBM Trade Link Pvt. Ltd., Mumbai 01/91/180/618/AM11/EC	De-oiled Groundnut Cakes (containing more than 1% oil)- 51.90 MT	21.06.10	25.06.10	NA	China	Qingdao Royal Jade Import & Export Co. Ltd.	US\$ 48,808	DAHD&F and D/Consumer Affairs Comments awaited.
28	M/s. Panacea Biotec Ltd., New Delhi 01/91/110/225/AM11/EC	Master Cell Bank(MCB) Batch No. Vero MCB 1001- 20 vials Working Cell Bank(WCB) Batch No. Vero WCB1001- 20 Vials End of Production Cell Bank(EOPC) Batch No. Vero EOPC1001- 20 Vials	24.06.10	NOC received from MoEF	NA	UK	Bioreliance	Nil	MoEF NOC received.
29	M/s. Lintex Inc., Salem 01/91/180/624/AM11/EC	Cotton Seed Husk- 16 MT	24.06.10	25.06.10	NA	Taiwan	Nixo Fuma Inc	US\$ 2,960	DAHD&F Comments awaited.
30	M/s. 5P Hortiplex, Coimbatore 01/91/180/587/AM11/EC	Neem Seeds- 1 Kg.	24.06.10	25.06.10	NA	Behrain	Horti Group S.P.C.	US\$ 330	MoEF/SU Division DAC/ Seeds Division

